

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-28/2003(Pt.)/11432/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjay Hazarika,  
District and Sessions Judge,  
Hailakandi.

Dated Guwahati the <sup>th</sup> 28 November, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. JHD/V/2023/05/5600 dtd. 21.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 23.11.2023 till the morning of 27.11.2023**. The Addl. District & Sessions Judge, Hailakandi will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-28/2003(Pt.)/11433/A, dated , 28-11-23**

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.

*S.P.*  
**JT. REGISTRAR (VIGILANCE)**  
*R*